
The undersigned is directed to refer to this Ministry’s Office Order dated 13.07.2015 vide which 25 officers/officials were transferred in Ministry’s field offices. In this regard, this Ministry received some representations from the transferred officers/officials for reconsideration of their transfer order.

2. It is mentioned that, all the representations received have been examined and based on that following decision has been taken:

a) Transfer of Sh. Sudhakar Bhoje, AROC Mumbai will be reviewed after one month. He may undergo the required medical treatment during this period. Accordingly, transfer of Sh. S.R.D. Patil, AROC Pune may be kept in abeyance till further orders. RD (WR) is requested to send all papers related to his treatment to MCA HQ.

b) Sh. Sridhar Bavisetty is to be relieved after one week of joining of Sh. V. Elangovan.

c) RD (SER), Hyderabad is directed to send the medical reports in respect of Sh. Shashiraj Dara, DROC, Hyderabad along with a confirmation about his renal surgery and the medical records in respect of Sh. V.V.R. Reddy, AROC Hyderabad, within a period of one week for review.

d) The strict compliance of the transfer order is to be ensured by respective controlling officers/RDs and the transferred officers/officials should be immediately relieved with directions to report for their new assignment in the offices they have been transferred.

3. Accordingly, all the concerned controlling officers are directed to send a copy of certificate of Handing over and taking over of charge by the transferred officers as per Rule 255 of GFR, 2005 to this Ministry and concerned RDs.

(Rakesh Kumar)
Under Secretary to the Government of India
Telefax: 011-2338 3507

To
All RDs/ ROCs/ OLs/ CLB Secretary.

E.Gov Cell - with request to upload on the mca website.